

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 23/07/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate,Adv.

For Respondent(s)

Mr Bharat Sood, Adv.
Mr. P.V. Yogeswaran,Adv.
Mr Suraj Singh, Adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

In the present matter, only respondent No.25 is yet to be served. Notice was issued through post as well as through the concerned District Judge, Jhansi. Postal cover has been received with an endorsement that "addressee not residing at this address". Report from the District Judge, Jhansi is awaited. Reminder be issued. In the meanwhile, the ld. Counsel for the petitioner to furnish the fresh/complete address of the respondent and on compliance notice be issued through post within two weeks.

List again on 11.9.2013.

		(M.A. SAYEED)	
		REGISTRAR	

hj